

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.224/MP/2017

Subject :Petition under Section 79 (1) (d) of the Electricity Act, 2003 read with Regulations 54 and 55 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014, seeking relaxation in the O&M Norms.

Date of hearing : 15.11.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Petitioner : North East Transmission Company Limited (NETCL)

Respondents : Power Grid Corporation of India Limited and Others

Parties present :Shri Bimal Nagar, NETCL

Record of Proceedings

The representative of thePetitionerrequested for adjournmentdue to non-availability of the official dealing with the matter.Request was allowed by the Commission.

2. The petitions shall be listed for hearing in due course for which separate notice will be issued.

By order of the Commission

**Sd/-
(T.D.Pant)
Deputy Chief (Law)**